

Subject:

Consultation on the draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015

To:

sanjeet.singh@traf.gov.in, vk.agarwal@traf.gov.in

Date:

10/06/15 07:25 PM

From:

PARAS <paras8888@gmail.com>

Dear Sir,

Please link the channel charges with AIRTIME. No monthly minimum charges. Whenever you access the particular channel for whatever duration (X) Paisa Per minute.

By doing this advertiser also can get the real time data, channel owners also can get real data and define the total no. of viewers.

NO NEED OF ANY minimum amount to be charged. For further ease, tariff can be different for prime time and different tariff for repeat telecast or non prime time.

If this is implemented, People will not use the TV unnecessary, by that they can be productive second huge saving of electricity. Most important it will be very economical for poor people.

Thanking You.

Yours faithfully,

PARAS D.T., C-002, Adarsh Garden Appt., 47th cross, Jayanagar, Bangalore-560070.